

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

**CORAM:**

**CP 279/252/ND/2017**

**PRESENT: SH. R. VARADHARAJAN**  
**HON'BLE MEMBER(J)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
17.01.2018**

**NAME OF THE COMPANY: Ameri Properties and Investments Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT:252**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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	Present:	Mr. A.K. Muhammed Hashim, Advocate for the Petitioner
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**ORDER**

Mr. A.K. Muhammed Hashim, Advocate, has put in appearance on behalf of the Petitioner.

Issue court notice to the ROC. Reply, if any, be filed before the next date.

To come up on 31<sup>st</sup> January, 2018.

-s-d-

**(R. Varadharajan)**  
**Member (J)**

Sd/-

**(Ina Malhotra)**  
**Member (J)**